

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 102**  
**(IB)-3127(PB)/2019**

**IN THE MATTER OF:**

Mr. Prashantha H.M. ... Petitioner/Applicant

vs.

Shri Balaji Betal Nuts Pvt. Ltd. ... Respondent

**Order Under Section 9 of Insolvency & Bankruptcy Code (IBC) in Liq.**  
**Order delivered on 12.09.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (T)**

**(HEARING THROUGH PHYSICAL MODE AND VC)**

**PRESENT:**

For the Applicant : None

For the Respondent : Appearance not marked

**ORDER**

**New IA-4780/2023**

There is no appearance on behalf of the Applicant. In the interest of justice, the hearing in the captioned IA is deferred to **09.10.2023.**

-sd-  
**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

-sd-  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (JUDICIAL)**